

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/629/(IB)/2017
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	K. GANESH.	Counsel for Respondent	[Signature]
2	K. Gaurav Numar	Counsel for petitioner RCS	[Signature] 18/12/17 [Signature]

ORDER

Representative for the Applicant present. Counsel for the Corporate Debtor filed a schedule for payment; copy of which is given to the other side. Representative for Applicant prayed for time to seek instruction from his client. At request, time is enlarged. Put up on **20.12.2017 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk